Print

Defective Case Register from 2026-10-30 to 2026-10-30

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/49947/2026	PRATYASISH MOHANTY	2026-10-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
2	D-BLAPL/33227/2026	SARAT KUMAR JENA	2026-10-30	1. The name and address of the Victim and her relations name may be redacted F.I.R.copy,Chargesheet and Depostitions. 2. The unredacted copy of the same may be kept in sealed cover.
3	D-WP(C)/50211/2026	SUBHADUTTA ROUTRAY	2026-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-BLAPL/33243/2026	SANTOSH KUMAR MAHANTY	2026-10-30	FIR Copy needs to be annexed for further FIR.
5	D-CRLMC/33263/2026	ABHINAV SARUP SHARMA	2026-10-30	1. Put up for S.R.after properly paginated in the petition.
6	D-ABLAPL/33240/2026	SAROJ KUMAR PADHY	2026-10-30	1. The word similar type of may be removed from Reference certificate
7	D-WP(C)/51134/2026	SAROJA KANTA SAMAL	2026-10-30	1.In Opp. party-3 mentioned Mission Director N.H.R.M instead of N.R .H .M
8	D-WP(C)/51100/2026	PRADIPTA VARMA	2026-10-30	1. Page 26 not legible.
9	D-WP(C)/50489/2026	PRAVA RANJAN MISHRA	2026-10-30	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Regarding maintainability of W.P(C) U/S 49 of the Prohibition of Benami Property Transactions Act, 1988,appeal is maintainable.
10	D-WP(C)/51115/2026	PRAFULLA KUMAR MOHAPATRA	2026-10-30	1. Annexure-8 not neat and legible.
11	D-WP(C)/51086/2026	STHITI PRAGYAN SUNANDINI	2026-10-30	1. Age of the petitioner not furnished in Affidavit. 2. Page nos 11 and 12 not legible.
12	D-GUAP/51255/2026	BAIBASWATA PANIGRAHI	2026-10-30	being aggrieved not furnished
13	D-WA/51187/2026	SARADA DASH	2026-10-30	i) Status of parties not furnished. ii) wp (c) no. and date of order not furnished in being aggrieved para no. 16. iii) Good ground certificate not furnished. iv) Neat and legible copy of page no. 22-25 are to be filed
14	D-WP(C)/51576/2026	MANAS RANJAN BAUG	2026-10-30	1-COURT FEE IS DEFICIENT. Rs.6.00 to be filed
15	D-WP(C)/51323/2026	AMIT PRASAD BOSE	2026-10-30	Fathers name of the petitioners and Opp.No.1 not properly mentioned in C.title.

16	D-WP(C)/51035/2026	ANAM CHARAN PANDA	2026-10-30	1. Page no.9 Annex-1 and page no.11 Annex-2 not exhibited.
17	D-MATA/46128/2026	BIKRAM CHANDRA GHADEI	2026-10-30	1. Period of Delay 13 days
18	D-WP(C)/51111/2026	SAROJA KANTA SAMAL	2026-10-30	1. page no 58 not filled in the W.P
19	D-CRLA/32630/2026	SMRUTI RANJAN ROUT	2026-10-30	Name of Victim / informant and their details to be redacted from Annex-1 in page - 22 31 and 37
20	D-RSA/49366/2026	SILADITYA RAY	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
21	D-WP(C)/51217/2026	SUBHAM AGRAWAL	2026-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-CRLMP/33115/2026	DURGA PRASAD SWAIN	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-BLAPL/33245/2026	AKSHYA KUMAR SAHOO	2026-10-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
24	D-BLAPL/33287/2026	LAXMI CHARAN BEHERA	2026-10-30	1. The word similar type of may be removed from Reference Certificate. 2. Page No. 8 is not legible properly and Annexure 1 is not attested
25	D-ABLAPL/33194/2026	ROHIT RANJAN RAY	2026-10-30	1. Whether 1st or 2nd.....A.bail application not mention.
26	D-WP(C)/50556/2026	MANOJA KUMAR KHUNTIA	2026-10-30	Address of Opp.party No.3 not properly mentioned in C.title.
27	D-WP(C)/51302/2026	UPENDRA KUMAR SAMAL	2026-10-30	3-AUTHENTICATION FEE IS DEFICIENT. Receipt Showing Serv.copy To cg not Filed.
28	D-WP(C)/51315/2026	GYANA RANJAN MAHAPATRA	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Paragraph 16 of the W.P filled twice.
29	D-CRLMP/33142/2026	SANJIB KHANDAYATRAY	2026-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-WP(C)/51288/2026	SOURAV DAS	2026-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Discrepancy of Anx-10 and 11 in book marking and petition copy.
31	D-WP(C)/51453/2026	SAROJA KANTA SAMAL	2026-10-30	1.Synopsis and date chart not page marked and the same not reflected in index.

32	D-WP(C)/51138/2026	SAROJA KANTA SAMAL	2026-10-30	1. In cause title, opp. party no 3 mentioned Mission Director N.H.R M instead of N.R. H.M
33	D-BLAPL/33175/2026	SANDEEP RAJ PANDA	2026-10-30	Address of the Petitioner mentioned in the V.nama is not matching with the Cause Title
34	D-WP(C)/51365/2026	DAYANIDHI MISHRA	2026-10-30	1. Code no. wrongly mention. 2. Vernacular certificate not furnished.
35	D-WP(C)/50274/2026	PRASANTA KUMAR PRADHAN	2026-10-30	1.Synopsis and date chart not alphabetically paginated.2.Page marking of Ann.15 be corrected by Office in Book Mark.
36	D-CRLMC/33188/2026	BHABANI SHANKAR DASPARIDA	2026-10-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Copy of Annexures-1 to 7 disclosing the name of Informant/Victim be kept in cover.put up for further S.R.
37	D-BLAPL/33310/2026	CHIRANJIB ROUT	2026-10-30	1. The words Similar types of may be removed from the Reference certificate. 2. G.R.(C.T.) mentioned in the Cause Title and petition does not tally with that of Rejection order.
38	D-WP(C)/50992/2026	ADAM ALI KHAN	2026-10-30	1. Father name of the deponent not mention in Affidavit. 2. page no. 17 not partially legible.
39	D-ABLAPL/32700/2026	SIBASIS SAMANTARAY	2026-10-30	1.The name and address of the victim/Informant and her relations name may be redacted from the petition and F.I.R. copy
40	D-WP(C)/51307/2026	UPENDRA KUMAR SAMAL	2026-10-30	Receipt Showing Serv.copy To cg not Filed.
41	D-CRLMC/33229/2026	UMESH CHANDRA PATNAIK	2026-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the deponent in affidavit does not tally with declaration and Solemnly affirmation para
42	D-RVWPET/51415/2026	DILLIP KUMAR MOHAPATRA	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
43	D-BLAPL/33244/2026	SULOCHANA PATRO	2026-10-30	1. Copies of earlier BLAPLs are required to be annexed as per Standing Order No. 1 of 2024 of the Court. 2. One of the Ld. Advocates, has not furnished the Mobile No. in the V. nama
44	D-BLAPL/33163/2026	TAPOBANTA BARIK	2026-10-30	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.
45	D-WP(C)/51227/2026	DHANANJAYA MUND	2026-10-30	1.Synopsis and date chart not correctly page marked. 2.In declaration the deponent not furnished vernacular certificate.
46	D-MACA/27492/2026	PRASANTA KUMAR MAHALI	2026-10-30	1. Period of Delay 59 days
47	D-CRLA/32207/2026	SATYA RANJAN MULIA	2026-10-30	1.Name of uncle of Victim appearing in page no.5 last para be redacted.2.Name of uncle of Victim appearing in 2nd para, para 9(B)(III) of judgement be redacted. Unredacted version of Judgement be kept in closed cover.

48	D-WP(C)/50553/2026	MANOJA KUMAR KHUNTIA	2026-10-30	Address of Opp.party No.3 not properly mentioned in C.title
49	D-CRLMC/33158/2026	BHAWANI SANKAR PANIGRAHI	2026-10-30	1. C.Copy of D.V.Criminal Misc.Case.No.48 of 2025 to be filed.
50	D-ABLAPL/33234/2026	SANJIB KUMAR DAS	2026-10-30	1. The words similar types of may be removed from Reference Certificate. 2. U/s mentioned under BNS in the Synopsis is not correctly furnished.
51	D-BLAPL/33217/2026	PRADEEP KUMAR PARIDA	2026-10-30	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Sl. Nos. of the Paragraphs relating to the Bail Application are found wrong. Accordingly, the Declaration part of the Affidavit is wrong in respect of such Paragraphs . 3. Details of the Informant / Victim need to be redacted from all places of Pages 13 and 14. 4. Next Page to Page - 27 is required to be paginated.
52	D-WA/51332/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-10-30	i) District of A- no. 4 and 5 not mentioned in cause title. ii) Page no. not correctly furnished in Index.
53	D-WP(C)/51040/2026	ANAM CHARAN PANDA	2026-10-30	1. Page no.9 Annex-1 Page no.18 Annex-2 and Page no.20 Annex-3 not exhibited.
54	D-WP(C)/51159/2026	PRAJNA SARITA MOHANTY	2026-10-30	Date chart not correctly furnished.
55	D-WP(C)/51224/2026	SUBHAM AGRAWAL	2026-10-30	i) Copy not served to C.T. and G.S.T.ii) Father name of the petitioner in C.T. not tally with affidavit.
56	D-WP(C)/50995/2026	BHUBANESWAR DASH	2026-10-30	1. Writ petition not supported by Affidavit.
57	D-BLAPL/33246/2026	BIDYALOK MOHAPATRA	2026-10-30	1. A copy of earlier BLAPL is required to be annexed . 2. Name of the Father of the Petitioner as mentioned in the Cause Title is not matching with the Rejection Order of the Lower Court and V. nama. 3. All Ld. Advocates have not signed, accepted the V. nama and have also not furnished the Mobile Nos. Petition not correctly addressed to Honorable Court
58	D-WP(C)/50849/2026	PRANAY KUMAR MAHARAJ	2026-10-30	i) Date mentioned in Book mark not tally with annexure-4.
59	D-CRLMC/33222/2026	SITANSHU KUMAR DEY	2026-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.2. Date of order under Annexure-3 does not tally with Index.
60	D-CMP/50954/2026	MONOMOY BASU	2026-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-WP(C)/50554/2026	MANOJA KUMAR KHUNTIA	2026-10-30	Address of Opp.party No.3 not properly mentioned in C.title.

62	D-CRLMA/33146/2026	RAMA KRISHNA NAIK	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of FIR wrongly mentioned in Index, date chart, para no. 5 vide Anx-2.
63	D-WP(C)/50552/2026	MANOJA KUMAR KHUNTIA	2026-10-30	Address of Opp.party No.3 not properly mentioned in C.title.
64	D-WP(C)/51360/2026	SANJAY KUMAR PATRA	2026-10-30	1. Synopsis and Date chart not alphabetically paginated.
65	D-CRLMC/33159/2026	BIJAYA KUMAR RAGADA	2026-10-30	1. No.of F.I.R.under Annexure-1 does not tally with prayer of the petition.
66	D-WA/51033/2026	SWAPNA KUMAR OJHA	2026-10-30	1.Period of Delay 59 days delay. 2. i) Status of parties not furnished. ii) Neat and legible copy of page no. 49-57 and 64-66 are to be filed.
67	D-WP(C)/50491/2026	MANOJA KUMAR KHUNTIA	2026-10-30	Address of Opp.party No.3 not properly mentioned in C.title.
68	D-CRLMP/33117/2026	DURGA PRASAD SWAIN	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
69	D-WP(C)/51406/2026	SIDDHARTH SAHU	2026-10-30	Page 76 is not legible
70	D-CMP/51451/2026	JITENDRA KUMAR MISHRA (2)	2026-10-30	1.Address of Opp.12 to 14 not furnished.2.Page 13 and 15 not neat.
71	D-ABLAPL/33271/2026	SANJAY KUMAR PATTANAIK	2026-10-30	1. Reference certificate is not correctly furnished. 2. P.S.case No. mentioned in the Synopsis and first para of the petition is not correctly furnished.
72	D-WA/51251/2026	SURESH CHANDRA DASH	2026-10-30	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Year of the wp (c) not correctly furnished in cause title. ii) Status of parties not furnished. iii) Legible copy of page no 30 31 are to be filed.
73	D-CRLA/32771/2026	RAJENDRA NARAYAN ROUT	2026-10-30	Name of Informant/Victim and their details to be redacted from page-17 original copy of annex-1 be kept sealed cover the same.
74	D-BLAPL/33213/2026	SUJATA JENA	2026-10-30	1. The words similar types of may be removed from the Reference certificate. 2. The name and address of the Victim and her relations name may be redacted from the petition and F.I.R.copy and Annexure 3. 3. The unredacted F.I.R.copy may be kept in sealed cover.
75	D-BLAPL/33167/2026	BISWAJIT RANJAN TRIPATHY	2026-10-30	1. No. of criminal antecedent is to be furnished in the Reference certificate. 2. V.nama is not stamped properly.
76	D-BLAPL/33047/2026	AMITAV TRIPATHY	2026-10-30	1. Reference certificate is not correctly furnished.
77	D-BLAPL/33169/2026	SAMBIT BISWAL	2026-10-30	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Affidavit, Paragraphs are from 1 - 9 not 1- 8 3. In V. nama, surname of the Father of the Petitioner is wrong.
78	D-WP(C)/51420/2026	SUSANTA KUMAR	2026-10-30	All the Ld. Advocates have not furnished their Mobile Nos. in the V. nama

		PRADHAN		
79	D-BLAPL/33173/2026	SAMARENDRA BAHADUR	2026-10-30	Copy of FIR be furnished for further SR
80	D-WP(C)/50991/2026	TUKUNA KUMAR MISHRA	2026-10-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
81	D-BLAPL/33114/2026	GOURAV MOHANTY	2026-10-30	Disposed date of earlier filed BLAPL No. 7259/2022 is wrong as per F.I.R details shown by office.
82	D-WP(C)/50357/2026	GOPINATH MISHRA	2026-10-30	1.annx.9 not legible.
83	D-CMAPL/49868/2026	KAJAL SAHOO	2026-10-30	1. Court Fee Rs-6/- to be paid. 2. Date of dismissed wrongly mentioned in synopsis, date chart, cause title and prayer
84	D-ABLAPL/33118/2026	VIVEKANANDA JENA	2026-10-30	1. The name and address of the Victim and her relations name may be redacted from petition and F.I.R.copy. 2. The unredacted F.I.R.copy may be kept in sealed cover.
85	D-WP(C)/50578/2026	NALINI KUMAR JENA	2026-10-30	Paragraphs not properly mentioned in petition as well as declaration.
86	D-WP(C)/51013/2026	ABINASH ROUTRAY	2026-10-30	1. Page-58 not legible
87	D-WP(C)/51109/2026	DEVI PRASAD TRIPATHY	2026-10-30	3-AUTHENTICATION FEE IS DEFICIENT. 1. Page no 25 to 27 not legible.
88	D-WP(C)/51229/2026	PANKAJ KUMAR SAHOO	2026-10-30	All petitioners name not mentioned in V.nama.
89	D-BLAPL/33166/2026	BISWAJIT RANJAN TRIPATHY	2026-10-30	1. The No. criminal antecedent may be furnished in the Reference certificate. 2. The name of the lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
90	D-RVWPET/41775/2026	SAROJ KUMAR DASH	2026-10-30	Page marked mention in Index does not tally with book mark.
91	D-CRLMC/31819/2026	SASMITA NAYAK	2026-10-30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Serial numbers not properly furnished in Index. 2. Petitioner No.3 (Minor) has not been represented through Legal Guardian in cause title. 3. Fathers name of the petitioner nos. 2 and 3 not furnished in cause title.
92	D-CONTC/51176/2026	ADV.	2026-10-30	17-REFERENCE CERTIFICATE NOT FURNISHED.
93	D-WP(C)/51079/2026		2026-10-30	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1.Same Opp. Parties Nos. 4 and 6 mentioned in cause title.
94	D-BLAPL/33124/2026	TUSARKANTI PRAHARAJ	2026-10-30	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Dates and Events, Date of Charge sheet is wrong. 2. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 3. Page 40 is found blank
95	D-WP(C)/50215/2026	PRATIK DASH	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-WA/51333/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-10-30	District of A-5 not mentioned in cause title.
97	D-CRLMC/33262/2026	ABHINAV SARUP SHARMA	2026-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court 1. Provision of Law and Reference Certificate not properly placed on record.2. Signature of the petitioner no.2 in V.nama and affidavit does not tally with cause title.Put up further S.R.
98	D-BLAPL/33242/2026	RITA SINGH	2026-10-30	1. In the Cause Title, the District Name of the Petitioner has typographical mistake and needs correction. 2. One of the Ld. Advocates, has not furnished the Mobile No
99	D-WP(C)/51009/2026	CHITTA RANJAN PATTNAIK	2026-10-30	1. Annexure-4 not partially legible.
100	D-BLAPL/33141/2026	SURYAKANTA DWIBEDI	2026-10-30	Annx-1 is missing.In the Index annxs are not page marked.
101	D-WP(C)/51219/2026	SUBHAM AGRAWAL	2026-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) Father name of the petitioner in C.T. not tally with Affidavit.
102	D-WP(C)/51228/2026	RAJESH KUMAR MAHAPATRA	2026-10-30	1-COURT FEE IS DEFICIENT. 1.Court fees of Rs. 6/-not paid(Only Rs.24/-paid). 2.Paragraphs not properly mentioned in declaration.
103	D-WP(C)/50375/2026	SHUKARA CHARYA CHOWDHURY	2026-10-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Date chart not correctly paginated.2.Pagination of date chart wrong in Index.3.Annx.1 not legible.

104	D-WP(C)/50573/2026	BIKRAM CHANDRA GHADEI	2026-10-30	1.Paragraphs not properly mentioned in declaration. 2.One page, i.e, (in between pg. 20 and 21) be removed.
105	D-WP(C)/51454/2026	SAROJA KANTA SAMAL	2026-10-30	Synopsis and date chart not page marked and the same not reflected in index
106	D-CRLA/32946/2026	PARSURAM PANDA	2026-10-30	Alphabetical paginated not mentioned in index .
107	D-BLAPL/33195/2026	GOREKHANATH DAS	2026-10-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. A copy of Earlier BLAPL so disposed of is required to be annexed as per Standing Order No. 1 of 2024 of the Court. 2. A copy of FIR is required to be furnished for better appreciation . Put up for further SR.
108	D-WP(C)/50490/2026	SHASHI BHUSAN JENA	2026-10-30	Paragraphs not properly mentioned in petition as well as declaration.
109	D-WP(C)/50638/2026	BIJAYA KUMAR RAGADA	2026-10-30	1. Annexure-10 not page mark in the Index.
110	D-WP(C)/51117/2026	AKSHAYA KUMAR SAHOO	2026-10-30	1. In Affidavit, address of the deponent not furnished.
111	D-WP(C)/50499/2026	PRAVA RANJAN MISHRA	2026-10-30	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. Regarding maintainability of W.P U/S 49 of the Prohibition of Benami Property Transactions Act,1988,appeal is maintainable
112	D-WA/51237/2026	SARADA DASH	2026-10-30	i) Status of parties not furnished. ii) Para no. wrongly mentioned in grounds. iii) Good ground certificate not furnished.
113	D-WA/51430/2026	RABINARAYAN MISHRA	2026-10-30	i) Respondent no. 2 in appeal memo not party in wp (c). ii) Status of parties not furnished
114	D-WP(C)/51276/2026	RAGHUNATH DAS MOHAPATRA	2026-10-30	1-COURT FEE IS DEFICIENT. Court fee of Rs.72/- to be paid for the 12 nos. of petitioners. 2.Occupation not mentioned in affidavit of both writ and in I.A petition.
115	D-BLAPL/33248/2026	AMLAN SHAKTI PAUL	2026-10-30	1.Date of disposal of the earlier BLAPL is wrongly mentioned in the Synopsis, Dates and Events and so also in the Ref. Certificate. 2. Details of the Informant and Victim need to be redacted from all places of Annexures 1 3 and 4
116	D-CRLA/32621/2026	DEEPAK KUMAR PANDA	2026-10-30	1. Authentification fee of Rs 13.75 /- not paid on annex-1. 2. Name of Informant and his details and signature on V. nama.to be redacted from V. nama. along with I. A. thereafter put up SR.
117	D-WP(C)/51544/2026	DURGESH NARAYAN RATH	2026-10-30	1. In prayer at page 16, date 18.07.26 mentioned under Annexure-5 instead of 15.07.26 as per Annexure attached
118	D-WP(C)/51193/2026	RAJ KISHORE SWAIN	2026-10-30	Synopsis not correctly page marked
119	D-BLAPL/33111/2026	ARIJEET MISHRA	2026-10-30	Pending court in the petition does not tally with rejection order

120	D-CRLA/32945/2026	PARSURAM PANDA	2026-10-30	1.Period of Delay 33 days, Limitation petition not filed
121	D-WP(C)/50303/2026	SATYABRATA MOHANTY, A.G.A	2026-10-30	1.Annx.2 not legible.
122	D-BLAPL/33170/2026	SANDEEP RAJ PANDA	2026-10-30	1. In Dates and Events, FIR date is wrong.
123	D-WP(C)/51475/2026	ASHOK KUMAR BEHERA	2026-10-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/51125/2026	AJAYA KUMAR DASH	2026-10-30	i) Index not properly page marked.
125	D-WP(C)/50555/2026	MANOJA KUMAR KHUNTIA	2026-10-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Address of Opp.party No.3 not properly mentioned in C.title. 2.Para-1 of Affidavit not correctly mentioned.
126	D-WA/51336/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-10-30	i) District of A-4 not mentioned in cause title. ii) Anx-2 wrongly mentioned in prayer o I.A. no. 3305/2026.
127	D-WA/51017/2026	MANORANJAN MISHRA	2026-10-30	Being aggrieved para should be confined one order only.
128	D-MACA/49804/2026	NAYAN BEHARI DAS	2026-10-30	statutory deposit made, separate MACA be file for both MACT and petition be file for analogus hearing
129	D-CRLA/32860/2026	RAMANI KANTA PATTANAIK	2026-10-30	Name of informant/ victim and their details to be redacted from ANNEX-1 be kept sealed cover the same.
130	D-WP(C)/51366/2026	KRISHNA CHANDRA SAHU	2026-10-30	1. Page no 83 AND 84 not legible
131	D-WP(C)/51357/2026	MANOJ KUMAR MOHANTY	2026-10-30	1. Writ petition wrongly paginated.
132	D-WP(C)/51023/2026	DWARIKA PRASAD MOHANTY	2026-10-30	1. In the Index, Annexure-8 wrongly page mark.
133	D-ABLAPL/33232/2026	SARAT KUMAR JENA	2026-10-30	1. Father name of the petitioner wrongly entered as husband name in Affidavit.
134	D-WP(C)/51355/2026	SANJAY KUMAR PATRA	2026-10-30	Annx-2 is not page marked
135	D-BLAPL/33241/2026	SAROJ KUMAR PADHY	2026-10-30	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her relations name may be redacted from petition and F.I.R copy and statement. 3.The unredacted copy of the same may be kept in sealed cover as well as Rejection order
136	D-BLAPL/33190/2026	GOREKHANATH DAS	2026-10-30	C.T No. in the cause title does not tally with C,T No. in the body of the Rejection order.
137	D-WP(C)/51128/2026	SAROJA KANTA SAMAL	2026-10-30	1. In cause title ,opp party no 3 mentioned Mission direction,N.H.R M instead of N.R H.M
138	D-ABLAPL/33139/2026	AMULYA RATNA PANDA	2026-10-30	1. Page No. 11 is not legible properly. 2. The name and address of the Victim and her relations may be redacted from F.I.R. copy. 3. The unredacted F.I.R copy may be kept in sealed cover.

139	D-WP(C)/50625/2026	ASHOK MOHAPATRA	2026-10-30	14-NOT PROPERLY INDEXED. Petition as well as Annexures not correctly Paginated.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-10-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petioner/Caveator	Defects as per S.R.
1	MACA/117/2012	MACA/117/2012	M/S.SANJEEV UDGATA	OTHERS. DELAY OF 9 DAYS 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.